

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

32

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/9/2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/420/IB/2018

PETITION NUMBER : CP/710/IB/2018

NAME OF THE PETITIONER(S) : NURANI SUBRAMANIAM SURYANARAYANAN

NAME OF THE RESPONDENT(S) : GEMINI GARDEN PVT LTD

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AIWASH . K.R .

Counsel for RP

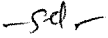


(32)

[MA/420/IB/2018 IN CP/710/IB/2018]

ORDER

At request of the counsel appearing on behalf of the Resolution Professional for withdrawal of MA/420/IB/2018, the same is hereby **dismissed as withdrawn**.


(S VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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